- (b) Petroleum and gas resources have not been included in the scope of the Fund in the initial stages.
  - (c) Does not arise.

## Construction of New Railway Lines in the Fifth Five Year Plan

\*443. SHRI S. KUMARAN:
SHRI YOGENDRA
SHARMA:
SHRI SANAT KUMAR
RAHA:
SHRI B. D. BARMAN:
SHRI JAGJIT SINGH
ANAND:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government propose to cut the outlay earmarked in the Fifth Five Year Plan for the construction of new railway lines; and
- (b) if so, what are the details thereof and which lines are proposed to be abandoned?

THE MINISTER OF RAILWAYS SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

## syment to casual labourers of Jaipur Division

'444. DR. Z. A. AHMAD: SHRI YOGENDRA SHARMA:

/ill the Minister of RAILWAYS be sed to state:

) whether it is a fact that some of casual labourers employed in Jai-Division were not paid wages as schedule during the period from st 1973 to March 1974; and

if so, what are the reasons theread what action is being taken in gard? THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

- (b) Does not arise.
- \*445. [Transferred to the 22nd August, 1974].
- \*446. [Transferred to the 23rd August, 1974.]

## Increase in railway fare and freight

\*447. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of RAILWAYS be pleased to State:

- (a) whether Government propose to increase the railway fare and freight in the near future;
- (b) if so, what are the reasons therefore; and
- (c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) to (c) The matter is under consideration of the Government.

## उच्च न्यायालयों में अनुसंधान सेलों की स्थापना

\*448. श्री भैरो सिंह शेखावत: श्री डी० के० पटेल: श्री वीरेन्द्र कुमार सखलेचा: श्री सुक्षमण्यन स्वामी:

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन्होंने गत अप्रैल में हैदराबाद में यह सुझाव दिया था कि अभियोगों के शीझतापूर्वक निपटाये जाने के लिये उपायों के संबंध में विधि व्यवसायियों और जनता के सुझावों